

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER**

No. 331./Accts.


Dated-11..07.2025

The Court has been pleased to cancel the allotment of Chamber of Category-II situated within the premises of High Court of Jharkhand at Dhurwa, Ranchi, upon request of the allottee Advocate as hereunder:-

Sl.No.	Form S.No.	Name of Advocate	Cancelled Chamber
1	4	Gunendra Mohan Misra	1B/141

The concerned Advocate is directed **to handover the vacant possession of the cancelled Chamber by 05:00 P.M. of 14.07.2025 to the Court Officer** failing which the Court Officer is directed to take possession of the said Chamber.

Once the vacant possession of the said chamber is handed over, steps will be taken by the Office for refunding the Security Amount.

By Order,  
  
Registrar General  
11/7/25